

1	2	3	4	5
भारत	मौसम (iv) वैज्ञानिक सहायक	16	5	हां
विज्ञान	विभाग (v) प्रवर प्रेक्षक	22	4	हां
	(vi) मौसम विज्ञान विद् ग्रेड II (भर्ती)	2	1	हां
	(vii) मौसम विज्ञान विद् ग्रेड II (पुष्टि)	—	1	हां

(ग) प्रश्न नहीं उठता ।

**Introduction of Feeder Air Service to Calicut from Cochin-Coimbatore and Mangalore**

932. SHRI P. GOPALAN :  
SHRI K. M. ABRAHAM :  
SHRI K. RAMANI :  
SHRI A. K. GOPALAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Government of Kerala had written to the Chairman of the Indian Airlines Corporation with regard to the introduction of a feeder air service to Calicut from Cochin, Coimbatore and Mangalore ; and

(b) if so, the reaction of Government thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir.

(b) The Corporation will airlink Calicut when the aerodrome there is completed.

**Acquisition of Land for Construction of Calicut Airport**

933. SHRI P. GOPALAN :  
SHRI E. K. NAYANAR :  
SHRI C. K. CHAKRAPANI :  
SHRI VISWANATHA MENON :  
SHRI A. K. GOPALAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government have not yet sanctioned the requisite funds for the acquisition of the land to start the construction of Calicut Airport ; and

(b) if so, the reasons for the delay ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :  
(a) and (b). The estimates for acquisition of land are under scrutiny for according financial sanction.

**President's Rule in Bihar**

934. SHRI B. P. MANDAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how long the President's Rule is to be continued in Bihar ;

(b) whether in view of the Congress Party being disinclined to form a Ministry in Bihar, there is any chance of inviting other political parties for forming government ; and

(c) if formation of popular Government is not possible in Bihar, the reason why the Assembly is not being dissolved instead of being suspended ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The Governor of Bihar is continuously exploring the possibility of a stable government and will consult the leaders of political parties at the appropriate time. Hence the Legislative Assembly has also not been dissolved.

**Arrest of Indian National holding British Passport**

935. SHRI MOHAN SWARUP :  
SHRI S. KUNDU :  
SHRI M. H. GOWDA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that an Indian national holding a British Passport was

arrested at Santa Cruz Airport on the 23rd September, 1969 ;

- (b) if so, the reasons of his arrest ;
- (c) whether any documents were recovered from his person ; and
- (d) details of the incident ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Government of Maharashtra have intimated that no Indian national holding a British Passport was arrested by Bombay Police at Santa Cruz Airport on or about 23rd September, 1969.

- (a) to (d). Do not arise.

#### Acquiring of Land for Haldia Port

936. SHRI S. C. SAMANTA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

- (a) whether all the lands required for the Port of Haldia have been acquired as scheduled ;
- (b) if not, the reasons therefor ;
- (c) whether it is a fact that lands already notified are not going to be acquired; and
- (d) how many land acquisition cases are still pending ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (d). The Government of West Bengal issued a notification in 1959 under Section 4 of the Land Acquisition Act, 1894 for the acquisition of 17.52 square miles of land for the Haldia Project. The acquisition proceedings commenced in 1963. Out of the 14 square miles of land finally decided to be acquired for the project, possession of approximately 8 square miles of land has been received by the Calcutta Port Commissioners. The acquisition of the balance area is held up due to civil rules and injunctions issued by the Calcutta High Court.

#### Reorientation of Educational System

937. SHRI S. C. SAMANTA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state

the steps that are being taken to re-orientate the educational system in the country in terms of job-orientation, work experience, and the production of skills and attitudes that would make for self-employment rather than merely a search for jobs, as suggested by the Education Minister at Madurai University on September 1, 1969 while delivering Convocation address ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : It is proposed to initiate pilot projects in selected areas to try out meaningful experiments in the fields. The details of the scheme are being worked out.

#### Grant of Loans to Owners of Sailing Vessels In Kerala

939. SHRI E. K. NAYANAR :  
SHRI VISWANATHA  
MENON :  
SHRIMATI SUSEELA  
GOPALAN :  
SHRI A. K. GOPALAN :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

- (a) whether it is a fact that Kerala Government have requested for granting loans to owners of sailing vessels for purposes of mechanisation of their existing vessels and for the construction of new mechanised sailing vessels of approved modern scientific designs ;
- (b) if so the decision that has been taken by Government in this regard ; and
- (c) if no, decision has been taken, the reasons for delay ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). The Kerala Government had requested for the grant of a loan of Rs. 2.03 lakhs for the construction of a mechanised sailing vessel by a sailing vessels owner and this was sanctioned, by the Government of India in February 1969.

- (c) Does not arise.